

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : A. Shirany Gomez
-Vs-
Aanandham Property Developers Pvt Ltd & 21 others

MAIN PETITION NUMBER : TCP/103/2016
(IA/MA) APPLICATION NUMBERS

Cont/03(CHE)/2022

ORDER

Present: Mr. Ashlin Cristo, Ld. Counsel for Petitioner/Applicant.
Ms. Krithika, Ld. Counsel for R2 and R5.

None for other Respondents.

Arguments heard.

Order reserved.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)